(ख) बार्षिक योजनाओं में सम्मिलित विभिन्न विकास कार्यक्रमों द्वारा. आशा है. बेरोजगार लोगों को बढे हए नियोजन अवसर प्राप्त होंगे।

DEEP SEA FISHING SCHEMES IN ORISSA

3008. SHRI CHINTAMANI GRAHI: Will the Minister of FOOD AND AGRICULTURE be pleased to state :

- (a) whether the figures of expenditure on deep sea fishing schemes in Orissa in 1966-67 have been made available to Government:
 - (b) if so, what amount was provided:
- (c) what amount was actually spent on the schemes;
- (d) what was the allocation for 1967-68 and how was it spent; and
 - (e) what is the provision for 1968-69?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT COOPERATION (SHRI ANNASAHIB SHINDE): (a) to (c). In respect of the scheme of "Intensive Production, processing and marketting of marine fish", the Government of Orissa have intimated an expenditure of Rs. 20.97 lakhs during 1966-67 against a provision of Rs. 26.19 lakhs. The Fisheries Development Corporation Orissa, has intimated an expenditure of Rs. 46,000 against a provision of Rs. 1.08 lakhs for deep sea and off-shore fishing in 1966-67.

- (d) The provision for 1967-68 for the scheme of "Intensive Production, processing and marketing of marine fish" is Rs. 22.04 lakhs which the Government of Orissa expect to utilize fully. The provision made by the Fisheries Development Corporation. Orissa, for the scheme of 'Deep Sea and offshore fishing' is Rs. 2 lakhs against which the expenditure incurred so far is Rs. 35,000.
- (e) The proposed outlay for 1968-69 against the Government of Orissa's scheme for "Intensive Production, processing and marketting of marine fish" is Rs. 26.00 lakhs. The proposed outlay for the State Fisheries Development Corporation, Orissa, for 1968-69 on the scheme of "Deep Sea and Off-shore fishing" is Rs. 8 lakhs.

SINGAPORE FIRM'S OFFER TO SELL RICE

3009. SHRI MADHU LIMAYE: Will the Minister of FOOD AND AGRICUL-TURE be pleased to state:

- (a) whether Government's attention has been drawn to the statement of Kerala Minister, Shri Koya published in the Free Press Journal of the 1st October, 1967 in which he had said that a Singapore firm had agreed to sell I lakh tons of rice to Kerala at international prices:
- (b) whether this offer/possibility was explored; and
- (c) the price at which this rice was available ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) to (c). Government have not seen the statement referred to of the Education Minister of Kerala, Shri Koya, Singapore firm had offered 50,000 tonnes of Italian rice at Pounds Sterling 58 per tonne C. & F. and subsequently a further quantity of 100,000 tonnes also of Italian rice at U.S. Dollars 163/50 per tonne C. & F. on behalf of its principals in Europe. The offers were considered but could not be accepted as enquiries made by Government revealed that the offers were not genuine and were unlikely to materialise.

ALLOCATION OF FOODGRAINS TO STATES

3010 SHRI MADHU LIMAYE: SHRI S. M. BANERJEE: SHRI G. C. DIXIT: SHRI NIHAL SINGH: SHRI RAMAVATAR SHASTRI

Will the Minister of FOOD & AGRICUL-TURE be pleased to state:

- (a) the monthly quotas of foodgrains allocated to different states by the Centre from June, 1967 onwards;
- (b) the actual despatch of foodgrains to States, month-wise;
- (c) whether there is any discrepancy in the figures of foodgrains despatched by the Centre and the grains received by the States;
 - (d) if so, how much; and
 - (e) the reasons for this discrepancy?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) and (b). A statement is laid on the Table of the House, [Placed in Library, See No. L.T.-1866/67.1

(c) to (e). The quantities of foodgrains despatched during a month are not received in full by the State during the same month. Receipt during a month consists partly of receipts against despatches of earlier months and partly of receipts against despatches during the month. As such, there will always be a difference between the figures of foodgrains despatched during a month and those of receipts during the same month. Figures of receipts by the State Governments are not available from all the States, and, as such, the actual difference between the figures of despatches and of receipts cannot be indicated

FOOD SUPPLIES TO STATES

- 3011. SHRI MADHU LIMAYE: Will the Minister of FOOD AND AGRICUL-TURE be pleased to state:
- (a) whether Government's attention has been drawn to the losses suffered by the public as a result of the difference or shortfall in the foodgrains supplied/despatched by the Centre and the foodgrains received by the States/Flour Mills;
- (b) if so, the percentage of this shortfall/ difference:
- (c) its monetary value in the last 2-3 years; and
- (d) the steps taken to check these losses and remove the difference/short-fall altogether?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT COOPERATION (SHRI ANNASAHIB SHINDE): (a) Government have received some complaints about such differences or shortfalls from some of the States and Flour Mills.

(b) Despatches of foodgrains are made from the ports to the Central Storage Depots, the States and the Roller Flour Mills. Foodgrains are also issued from the Central Storage Depots to the States and

- the Roller Flour Mills. The claims for any shortages in transit are raised directly by the consignee with the Railways. Such claims raised by the States or the Roller Flour Mills against the Railways are not ordinarily reported to the Government who have regular information only about the shortages detected in consignments received in the Central Depots. The percentages of such transit losses detected have been 0.31 during 1964-65, 0.29 during 1965-66 and 0.47 during 1966-67.
- (c) Since Government have no regular information about the shortfalls in the quantities received by the States and the Flour Mills during the last 2 or 3 years it is not possible to indicate the monetary value of such transit losses.
- (d) Every effort has been made, consistent with the very heavy import of foodgrains during the last two years and the urgency of moving on a massive scale foodgrains to the needy areas, to minimise these losses.

PRE-INVESTMENT SURVEY OF FOREST RESOURCES

- 3012. SHRI MARANDI : Will the Minister of FOOD AND AGRICULTURE be pleased to state:
- (a) whether the pre-investment survey of forest resources initiated in 1965 to investigate the economic availability of forest raw materials for the development of woodbased industries has since been completed;
 - (b) if so, the results thereof; and
- (c) the practical steps taken to develop wood-based industries ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICUL-TURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNA-SAHIB SHINDE): (a) No, Sir.

(b) and (c). Do not arise.

चुनाव सम्बन्धी पुस्तिकाः

- 3013. श्री हुकम चन्द कछवाय : क्या बिधि मंत्री 8 अगस्त, 1967 के अतारांकित प्रश्न संख्या 8247 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :
- (क) क्या संसदीय तथा विधान सभा के लिए चुनाव लड़ने वाले उम्मीदवारों के